

35

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala**,
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
Dairy No.2050/BB/2 018	For dismissal	Sec 252	M/s Park Mediplex Pvt Ltd	Shruthi nanadak umar PCS	ROC	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

PETITIONER/s: *Shruthi N*
Practising Company Secy
9886894019 *Petitioner* *Shruthi N*

RESPONDENT/s:

ORDER

Heard Ms. Shruthi Nanadakumar Learned Counsel for the Petitioner.

Post the case on 11.10.2018.

Ashok
Member(T)

Shruthi
Member(J)